

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**T.P.No.161/2017  
CP-1073/2016**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		G.S.Tradelink Pvt.Ltd. & Anr.	
Under Section		39192), 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. Pallav Samajdar, Advocate Petitioners

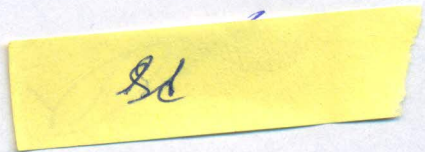
Pallav Samajdar  
25/10/2017

**ORDER**

Ld. Counsel for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)